NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 26/10/2016 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/229/2016

NAME OF THE PETITIONER(S)

: The Oriental Insurance Company Limited

NAME OF THE RESPONDENT(S)

: M/s MRF Limited & 2 others

UNDER SECTION

: 58/59 of CA, 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. For MM. T.K. Bhaskan

Shwetta Vasudevan

counsel for

hwetha

2. CA Kami Arun

AR / Pehnons

Com Age

<u>ORDER</u>

Counsel for the petitioner present. Counsel for respondents also present. Counsel for the petitioner has filed written submissions. That is taken on record. A copy of the same is also served to the other side. The counsel for respondent prayed time for filing the written submissions. At request time is enlarged. Put up on <u>09.12.2016 at</u> **10.30 A.M.**

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)